

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-327
CP -111/241/242/ND/2019

IN THE MATTER OF:

Mr. Sunita Gupta & Anr.
V/s
M/s. Vector Spicon Pvt. Ltd. & Ors

....Applicant

....Respondent

SECTION

Under Section 241-242

Order delivered on 09.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Sunil Singh Parihav
For the Respondent : Mr. Setu Niket, Adv. For R-7
CS Satya Prakash, CS Harish Taneja for R-1 to 6

ORDER

Learned Counsel for the Petitioner has put in appearance and seeks time to file rejoinder. Let the same be filed. List the case on 17.01.2020.

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(SUMITA PURKAYASTHA)
MEMBER (T)

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(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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